NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 304/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES:

Rathi Brothers Madras Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

Adviscate

SIGNATURE

Kunal Menta Ub Cranyard Bayley & Co.

ORDER

CSP 303/230-232/NCLT/MB/MAH/2017 CSP 306/230-232/NCLT/MB/MAH/2017 CSP 304/230-232/NCLT/MB/MAH/2017 CSP 305/230-232/NCLT/MB/MAH/2017 CSP 307/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

√ Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)